

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 2024  
TO BE ANSWERED ON 28.11.2016**

**Control of Fee Structure in Private Schools**

2024. SHRI VINOD LAKHMASHI CHAVDA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has any plan to control the fee structure for the CBSE affiliated private schools and to reduce the education expenses in the country; and

(b) if so, the details thereof including specific steps taken in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a) & (b) : Central Board of Secondary Education (CBSE) Affiliated Private Schools come under the administrative control of the respective State Governments. Fee structure in the CBSE Affiliated private schools is regulated by the State Government concerned. The Affiliation Bye-laws of CBSE stipulate that the fee charged should be commensurate with the facilities provided by the schools and should normally be under the heads prescribed by the Education Department of the concerned State Government/UT Administration. The Affiliation Bye-laws also stipulate that the fee should be revised in consultation with parents through parents' representatives. CBSE issues directions to its affiliated schools including private schools from time to time for compliance of the Bye-laws and the latest such directions were issued on 03.06.2016.

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